

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.01**  
**C.P. (IB) No.123/BB/2021**

**IN THE MATTER OF:**

J C Flower Arc Private Limited	...	Petitioner
Vs.		
Nitesh Residency Hotels Pvt. Ltd.	...	Respondent

**Order under Section 7 of I & B Code, 2016**

**Order delivered on 02.07.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Respondent: Shri Siddharth Suman

**ORDER**

1. Heard the Learned Counsel for the Respondent.
2. The Counsel for the Respondent stated that the matter is still pending in the Hon'ble High Court of Karnataka and stay is continuing.
3. List the case on **03.09.2024**.

**Sd/-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**